

(2)

Dated: 3/1/94.

Applicant by Shri A.P. Tappkar.
Respondents by Shri R.P. Darda. Heard.
The only direction that could be
made to the Respondents in this
case is to decide the representation
of the applicant dt. 1/10/92 within
two ~~weeks~~ months from the date
of the receipt of ~~the~~ copy of the
order. Liberty to the applicant
to approach the Tribunal if he
feels aggrieved by the decision of
the representation.

The application is disposed
of with these directions.

Order/Judgement despatched
to Applicant/Respondent(s)
on 14/2/94

14/2/94

Notice dtd 12/10/93
Served to Applicant
on dtd Nil.

J. Bhatnagar

M.R. Kolhatkar
(M.R. Kolhatkar) (M.S. Deshpande)
M(A) V.C.